

SHRI S. N. MISHRA: To that point the hon. Minister of Planning has already replied. I do not know what exactly is the point which the hon. Member is stressing.

SHRI V. PRASAD RAO: My question is simple. As they have raised this extra amount, are the Centre going to encourage them by giving them extra?

MR. CHAIRMAN: Will you encourage in that way?

SHRI GULZARILAL NANDA: It is a hypothetical question. We will see what the facts of the case are in a particular State.

DR. P. C. MITRA: May I know how much allocation is made for Bihar?

SHRI S. N. MISHRA: In the year 1958-59 the Bihar allocation was of the order of Rs. 30-33 crores. If the hon. Member wants the Central assistance for Bihar, it was of the order of Rs. 16-73 crores.

DR. R. P. DUBE: Is it a fact that Madhya Pradesh has been collecting its quota and that the assistance due to it has not been given to it?

SHRI S. N. MISHRA: No, Sir. The Centre is doing justice in each case. But if the hon. Member has any grievances and if he has got concrete facts in support, we would like to know them.

(Some hon. Members stood up.)

MR. CHAIRMAN: Everybody is asking about Andhra Pradesh, Madhya Pradesh, etc. Next question.

IMPORT OF SODA ASH

•351. SHRI M. P. BHARGAVA: Will the Minister of COMMERCE AND INDUSTRY be pleased to state what is the quantity of soda ash imported in the first three months of the year 1959?

THE MINISTER OF INDUSTRY (SHRI MANUBHAI SHAH): 3750 tons of

soda ash were imported during January, 1959. Statistics regarding the imports for February and March 1959 are yet to be compiled.

SHRI M. P. BHARGAVA: May I know whether it is a fact that calcium carbonate is being produced at Sindri?

SHRI MANUBHAI SHAH: Yes.

SHRI M. P. BHARGAVA: May I know the reason why sodium carbonate cannot be produced in Sindri?

SHRI MANUBHAI SHAH: That is a by-product of the fertiliser process, a process by which calcium carbonate and not sodium carbonate is produced.

SHRI M. P. BHARGAVA: May I know whether any proposals have been submitted by the Salt Laboratory at Jaipur for the manufacture of soda ash?

SHRI MANUBHAI SHAH: What they have done is to take out from the Sambhar salt where the natural soda ash is available—to separate by what is called the crystallisation process the soda ash out of it. That is under consideration and the process is still not finalised.

SHRI M. P. BHARGAVA: May I know whether it is produced to give licence for setting up a soda ash factory in the near future?

SHRI MANUBHAI SHAH: ■ The House would be glad to know if I repeat the same answer as I gave to the two other questions regarding the tyre and the paper industries, that the target was 2,30,000 tons, and we have licensed for 4 lakh tons for this commodity, because industrial expansion is taking place at fast speed in different directions requiring consumption of this very heavy chemical in this quantity.

IMPORT OF GEMS

♦352. SHRI M. P. BHARGAVA: Will the Minister of COMMERCE AND INDUSTRY be pleased to state whether any

licences for the import of artificial gems have been issued in the year 1959?

THE MINISTER OF COMMERCE (SHRI N. KANUNGO): Yes, Sir. Licences for a total value of Rs. 16 lakhs had been issued in 1959 for import of synthetic stones under the Export Promotion Scheme. All unutilised licences have been cancelled.

SHRI M. P. BHARGAVA: May I know for what purposes these artificial gems are used?

SHRI N. KANUNGO: They are used for costume jewellery and for jewellery and all that, and they are exported in cut from along with jewellery and as cut stones.

SHRI T. S. AVINASHLINGAM CHETTIAR: May I know whether the gem factory at Mettupalayam which is producing these gems—it is not producing these gems sufficient for the needs of the country?

SHRI N. KANUNGO: They are producing some qualities, not all qualities. As a matter of fact on their representation this export promotion scheme was cut down.

SHRI M. P. BHARGAVA: May I know whether it is a fact that in some cases these artificial gems have been exported for real gems?

SHRI N. KANUNGO: No. I suppose the Customs take care of it.

SHRI JASWANT SINGH: From the reply of the hon. Minister I understand that these synthetic gems are allowed to be imported only for the purpose of export again as finished articles. Is it so?

SHRI N. KANUNGO: Yes, Sir. For the last two periods import as such has been prohibited. Only it is allowed in case of promise of export.

SHRI JASWANT SINGH: Do I take it that they are not to be allowed to be sold to the country as a finished article?

SHRI N. KANUNGO: Yes, Sir. The idea is that we should inhibit the use of that commodity in our country.

REPORT OF SIR MALCOLM DARLING ON CO-OPERATIVE MOVEMENT IN INDIA

*353. SHRI P. N. RAJABHOJ: Will the Minister of PLANNING be pleased to state the action taken by Government on the recommendations made by Sir Malcolm Darling in his report on Co-operative Movement in India?

THE DEPUTY MINISTER OF PLANNING (SHRI S. N. MISHRA): The recommendations deal mainly with the following two aspects:

(a) Recruitment and training of Departmental Staff and training of members of societies;

(b) General recommendations in regard to agricultural credit societies.

The recommendations in regard to training were considered by the Central Committee for Co-operative Training and accepted. The general recommendations have been taken into consideration in the examination of cooperative policies leading up to the resolution of the National Development Council in November 1958.

श्री पा० ना० राजभोज : क्या मंत्री महोदय यह बतायेंगे कि यह रिपोर्ट कब पेश की गई थी ?

श्री एस० एन० मिश्र : उन्होंने जून १९५७ में रिपोर्ट पेश की थी।

श्री पा० ना० राजभोज : क्या रिपोर्ट के ऊपर राज्य सरकारों की तरफ से कोई सूचना आई है ?

श्री एस० एन० मिश्र : जी हाँ। कुछ राज्यों से निर्णयात्मक रूप से सूचना आई है, कुछ ने इंटेरियम जबाब भेजे और कुछ ने अभी तक जबाब नहीं भेजे।